## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.70/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd August, 2017, 10.30 A.M.

Name of the Company  Under Section		Madanlal Agarwal & OrsVersus- R.P.Warehouse & Tea Industries Limited & Ors. 241-242		
2. 3.	Mr. Saurak Ms. Somali	Barerjee, Id. Adn; Basu, Id. Adn; Ngupta, Id. Adn	> 1000mles	Roshandergus 318/17

Mors. Manjo Shuteria, Advocati Respondent &.
Nov. Rajarshi Dutta 1507 PD.

03.08.2017 - C.P. No. 07 / 2017 - Madanlal Agarwal & Ors. -Versus- R.P. Warehouse & Tea Industries Limited & Others.

## **ORDER**

Ld. Lawyers on behalf of the Petitioners and the Respondent Nos. 1 to 7, are present.

The matter is under settlement and both side fairly prayed for some time.

Heard, prayer is allowed.

Fixed on 11th of August, 2017.

(MANORAMA KUMARI) MEMBER (J)